

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3067
ANSWERED ON:13.12.2005
INDUSTRIAL POLICY FOR NORTH EASTERN REGION
Sarman Dr. Arun Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the State Governments have requested for modification in the Special North-Eastern Industrial Policy;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the existing industries surviving in the region since long outside the specified areas are not entitled to enjoy the benefits under the policy; and
- (d) if so, the steps taken by the Government for the survival and growth of such industries in the free market economy ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (d) : Government announced the North-East Industrial Policy (NEIP) on 24th December, 1997, for promoting industrialization in the North-Eastern Region. Under this Policy, various concessions have been allowed to industrial units in the North Eastern Region, which include development of industrial infrastructure, excise and income-tax exemption and Subsidy under various Schemes like Central Capital Investment Subsidy Scheme, Central Interest Subsidy Scheme and Central Comprehensive Insurance Scheme. The benefits are available to the new industrial units or their substantial expansion in the notified areas of the North Eastern region. The benefits are available to some 'specified industries' even if these are located outside such notified areas.

Subsequently, several requests have been received from the State Governments of North Eastern Region and various stakeholders to revise the North East Industrial Policy to make it more attractive. Based on the impact study conducted by the Ministry and the discussions with various stakeholders, a revision of the North East Industrial Policy, 1997 is under consideration.